



Government of Jammu and Kashmir
Health and Medical Education Department
Civil Secretariat, Jammu.

Notification,

Jammu, the 24th April, 2018

SRO: -189 In exercise of the powers conferred by sub rule (2) of rule 18 of the Medical Device Rules, 2017, read with notification SRO 405 dated 29th of Deceber, 2016, the Government of Jammu and Kashmir hereby designate the following inspectors appointed under section 21 of the Drugs and Cosmetic Act, 1940 (Central Act 23 of 1940) as Medical Device Officers for purposes of the said rules for the areas shown against each as under:-

S.No.	Designation of the Post	*Area of Jurisdiction
01.	Drug Inspector J&K (HQ)	Whole State
02.	Drug Inspector Kashmir	Kashmir Division
03.	Drug Inspector Jammu	Jammu Division
04.	Drug Inspector Anantnag	District Anantnag
05.	Drug Inspector Bandipora	District Bandipora
06.	Drug Inspector Baramulla	District Baramulla
07.	Drug Inspector Budgam	District Budgam
08.	Drug Inspector Doda	District Doda
09.	Drug Inspector Ganderbal	District Ganderbal
10.	Drug Inspector Jammu	District Jammu
11.	Drug Inspector Kargil	District Kargil
12.	Drug Inspector Kathua	District Kathua
13.	Drug Inspector Kishtwar	District Kishtwar
14.	Drug Inspector Kulgam	District Kulgam
15.	Drug Inspector Kupwara	District Kupwara
16.	Drug Inspector Leh	District Leh
17.	Drug Inspector Poonch	District Poonch
18.	Drug Inspector Pulwama	District Pulwama
19.	Drug Inspector Rajouri	District Rajouri

20.	Drug Inspector Ramban	District Ramban
21.	Drug Inspector Reasi	District Reasi
22.	Drug Inspector Samba	District Samba
23.	Drug Inspector Shopian	District Shopian
24.	Drug Inspector Srinagar	District Srinagar
25.	Drug Inspector Udhampur	District Udhampur
26.	Drug Inspector Manufacturing Jammu	Jammu Division
27.	Drug Inspector Manufacturing Kashmir	Kashmir Division

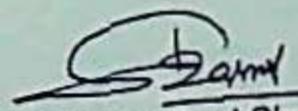
By order of the Government of Jammu and Kashmir

Sd/-
(Dr. PawanKotwal) IAS
Principal Secretary to Government
Health and Medical Education Department

No: HD/Drugs/24/2017
Copy to the:-

Dated: 24-04-2018

1. Secretary to Government, Department of Law, Justice & Parliamentary Affairs, J&K.
2. Drug Controller General of India, FDA Bhawan, Kotla Road, New Delhi.
3. Principal, Government Medical College, Jammu/Srinagar.
4. Director SKIMS Soura, Srinagar.
5. Director General, ISM, J&K, Jammu.
6. Director, Health Services, Kashmir/Jammu.
7. Managing Director, JKMSCL, Jammu.
8. Project Director, AIDS Control Society, J&K, Jammu.
9. Director, Family Welfare MCH & Immunization, J&K, Jammu.
10. Controller, Drugs & Food Control Organization, J&K, Jammu.
11. Mission Director, National Health Mission, J&K, Jammu.
12. All District Development Commissioners.
13. OSD with Hon'ble Minister for Health & Medical Education.
14. Special Assistant to Hon'ble Minister of State for Health & Medical Education.
15. Deputy Controller, Drugs & Food Control Organization, Jammu/Kashmir.
16. PS to Principal Secretary to Government, Health and Medical Education Department.
17. General Manager, Govt. Press Srinagar for publication in the Govt. Gazette.
18. Government Order file (w.2.s.c)/stock file.
19. I/C Office Website.


(Surinder Paul Sharma)
Deputy Secretary to Government